

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

IA 22-24/2005 in CIVIL APPEAL NO. 4927-4929 OF 2002

PANKAJ GUPTA & ORS.

Appellant (s)

VERSUS

STATE OF JAMMU & KASHMIR & ORS.

Respondent(s)

(With appln(s) for clarification/modification of court's order dt. 16.9.2004 and office report
)

Date: 11/01/2008 These Appeals were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE R.V. RAVEENDRAN
HON'BLE MR. JUSTICE J.M. PANCHAL

For Appellant(s) Mr. N. Ganpathy, Adv.

For applicant Mr. Anoop Kr. Srivastava, Adv.
Mr. Rameshwar Prasad Goyal, Adv.

For Respondent(s) Mr. S. Mehdi Imam, Adv.
For Mr. Anis Suhrawardy, Adv

Mr. J.S. Attri, Adv.
Mr. Satish Vig, Adv
Rr-Ex-Parte

UPON hearing counsel the Court made the following
ORDER
Applications are dismissed.

(R.K.DHAWAN)
COURT MASTER

(VEERA VERMA)
COURT MASTER